

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 &  
IA NOs. 203 & 204 OF 2015**

**Dated: 30<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Samalkot Power Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Sadapurna Mukherjee  
Ms. Vasudha Gupta

Counsel for the Respondent(s)

:

Ms. Suchi Singh for R-3

Mr. M.G. Ramachandran for R-2

**ORDER**

It is presented that rejoinder will be filed today in the registry.

List the matter on **28.01.2016**. Tag to Appeal No. 171 of 2015.

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**